

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

6

T.C.P No. 325/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Abhyudaya Co- Operative Bank Ltd.  
V/s.  
SMS Texicabs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Narish S. Tripathi.	Practising Company Secretary	

ORDER

TCP No. 325/I&BP/NCLT/MB/MAH/2017

On the memo of withdrawal filed by the Petitioner's Counsel, this Petition  
is **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)